

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/0043/2020
Tuesday, this the 25th day of February 2020

CORAM:

Hon'ble Mr. Ashish Kalia, Judicial Member

1. Maggy George, aged 55 years,
W/o P.P.George,
J.T.O., BSNL,Mala
residing at
Paramby House,
Mambra,
Karukutty P.O.
PIN-683 576
Mob:9447517100
2. Rahila Beegum K.H., aged 56 years,
W/o K.K.Abdul Salam,
J.T.O., BSNL,
Punnamparambu,
Wadakkanchery,
residing at
Kunnath Peedikayil House,
Marathkunnu,
Enkakkad P.O.
Pin-680 589
Mob:9446588088
3. Louis U.M. Aged 57 years,
S/o U.A.Mathew,
J.T.O., B.S.S., BSNL,
Chalakudy ,
residing at
Uppan House, Meloor P.O.
Pin-680 311.
Mob:9446419393
4. Asokan T.K. Aged 59 years,
S/o Kesavan,
J.T.O., B.S.S., BSNL,
Kodungallore,
residing at
Thekkumthottathil House,
Azhikode P.O.
Pin: 680 666.
Mob:9447055688
5. Raveendran K. Aged 57 years,
S/o Ravunni Nair,

J.T.I\O., BSNL,
 Amala Nagar,
 Thrissur,
 residing at
 Medini Vihar,
 Chakkammukku,
 Punkunnam,
 Pin-680 002.
 Mob:9447832652

6. Sivaraj K.G.Aged 55 years,
 S/o Govindan,
 J.T.O.(G),
 O/o GMT
 Sanchar Bhawan,
 Thrissur
 residing at
 Koomully House, Mulangunnathukavu P.O.
 Pin-680 581.
 Mob:9446047888
7. Mathaikunju K.P. Aged 59 years,
 S/o K.V.Poulose,
 T.T.O., C.S.E.
 Chalakudy ,
 residing at
 Kakkattukudy House, Thuruthy P.O.
 Pin-683 545.
 Mob:9447100031
8. A.Parameswaran, Aged 58 years,
 S/o Krishnan Nambiar,
 J.T.O., Erumapetty,
 Thrissur,
 residing at
 Andekkattil House,
 Pazhavoor,
 Thayyur P.O.
 Pin-680 584.
 Mob:9446722110

.....**Applicants**

(By Advocate : Mr.C.A.Joy)

V e r s u s

1. Union of India, represented by the Secretary to Government of India,
 Ministry of Communications & IT,
 Department of Telecommunication,
 New Delhi-10 001.

2. The Bharat Sanchar Nigam Limited, represented by its Chairman & Managing Director, Corporate Office, Harishchandra Mathur Lane, Janpath, New Delhi-110 001.
- 3 The Chief General Manager, BSNL, Kerala Circle, Thiruvananthapuram-695033
4. The General Manager, BSNL Thrissur-680 022
5. Accounts Officer, O/o GMT, BSNL Thrissur-680 022

..... **Respondents**

[By Advocate : Mr.N.Anilkumar, SCGSC, Mr.George Kuruvilla]

This application having been heard on 25.02.2020 the Tribunal on 25.02.2020 delivered the following:

O R D E R(ORAL)

Hon'ble Mr. Ashish Kalia, Judicial Member –

In terms of Order dated 14.02.2020, the applicant wishes to withdraw the O.A.180/43/2020 with liberty to file fresh application in case grievance still persists. Ordered accordingly. O.A. is disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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Original Application No. 180/0043/2020
ANNEXURES

- Annexure A1** - The copy of the Recruitment Rule-2014.
- Annexure A2** - The true copy of letter No.5-32/2013-Estt.IV dt.15.10.2015
- Annexure A3** - A true copy of letter No.3-32/203/Estt-IV dated 22.12.2015.
- Annexure A4** - Order No.E207-17/IV/2013-21/108 dated 10.12.2019- 1st Applicant
- Annexure A5** - Order No.E207-17/IV/2013-21/107 dated 15.11.2019- 2nd Applicant
- Annexure A6** - Order No.E207-17/IV/2013-21/111 dated 10.12.2019- 3rd Applicant
- Annexure A7** - Order No.E207-17/IV/2013-21/109 dated 10.12.2019- 4th Applicant
- Annexure A8** - Order No.E207-17/IV/2013-21/112 dated 02.01.2020- 5th Applicant
- Annexure A9** - Order No.E207-17/IV/2013-21/112 dated 17.12.2019- 6th Applicant
- Annexure A10** - Order No.E207-17/IV/2013-21/113 dated 17.12.2019- 7th Applicant
- Annexure A11** - Order No.E207-17/IV/2013-21/110 dated 10.12.2019- 8th Applicant
- Annexure A12** - True copy of the Letter No.1-37/2011-PAT(BSNL) dated 22.12.2011.
- Annexure A13** - True copy of the Office Memorandum dated 12.12.2013 issued by the D.O.P. & T.
- Annexure A14** - A True copy of the Communication No.3-8/2010-Estt- IV(Pt.) dated18.09.2018.
- Annexure A15** - A True copy of pay fixation of JTO, namely Saraswathi.H.P. In Karnataka circle.
- Annexure A16** - The copy of the letter No.3-8/2010-Estt-IV dated

03.06.2016.

Annexure R4(a)- True copy of the order dated 22/8/16 in R.A.30/2015 in OA 1022/2012 and connected cases.

Annexure R4(b) - True copy of the order dated 06/02/2017 in OA 306/2013 & connected cases.

Annexure R4(c)- True copy of the order dated 18.09.2019 of the office of the CGM Kerala Circle

Annexure R4(d)- True copy of the clarification dated 16/03/2019 of the Kerala Circle.

Annexure R4(e) - True copy of the pay revision order for Non-Executives of BSNL dated 7/5/10.

Annexure R4(f)- True copy of the clarification dated 31/03/2019 of the BSNL Corporate Office

Annexure R4(g)- True copy of the clarification dated 31/1/11 of the BSNL Corporate Office.

Annexure R4(h) - True copy of the order dated 11/10/12 of the CGM Kerala Circle.

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